

SHRI MADHU LIMAYE: Everything to be decided with the help of two-thirds majority!

MR. DEPUTY-SPEAKER: When you don't like anything you want to shout me down.

SHRI MADHU LIMAYE: I am not trying to shout you down, Sir.

जब सन्देह उत्पन्न होता है, तो सेंटिफाई करने के लिये बुलाना चाहिये।

SHRI ATAL BIHARI VAJPAYEE: They have the majority and we have the arguments.

MR. DEPUTY-SPEAKER: I am to decide on the point of order. There is no question of any majority. The point of order is my special, my exclusive jurisdiction. I am to decide whether there is a point of order or not. And I rule there is no point of order. We can go on with the discussion.

Now we take up Private Members' Business.

14.42 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-FOURTH REPORT

SHRI GIRIDHAR GOMANGO (Koraput): Sir, I beg to move the following:

"That this House do agree with the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th December, 1973."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirty-fourth Report of the Committee on Private Members' Bill and Resolutions presented to the House on the 5th December, 1973."

*The motion was adopted.*

14.43 hrs.

RESOLUTION RE: COLLECTIVE SECURITY IN ASIA—Contd.

MR. DEPUTY-SPEAKER: We will now take up further discussion of the Resolution moved by Shri D. K. Panda on the 23rd November, 1973. He had begun his speech on the last occasion. He has taken one minute. He may continue his speech.

SHRI D. K. PANDA (Bhanjanagar): Mr. Deputy Speaker, Sir.....

MR. DEPUTY-SPEAKER: If you want to withdraw you can withdraw..

SHRI D. K. PANDA: I have already moved for adjournment of this and I want to briefly state the reasons for the same. The Resolution was tabled..

SHRI MADHU LIMAYE (Banka): Once you seek adjournment, you will have to get priority in the ballot. Please for God's sake, don't withdraw..

SHRI D. K. PANDA: This Resolution was moved on 23rd November and subsequently some developments have taken place. As a result of Mr. Brezhnev's visit, talks have taken place between our Prime Minister and Mr. Brezhnev. He addressed Members of both Houses of Parliament. In view of the series of agreements which have been already entered into between our Government and also the USSR Government, now I feel that most of the broad principles, for safeguarding the peace and security of the Asian region on the basis of mutual co-operation among nations against the forces of Imperialism and Neo-colonialism and also for consolidating their independence and attaining rapid economic development, have been embodied therein, and therefore, at this stage, I want that the debate may be adjourned. I move under Rule 340:

"That the debate on the Resolution be adjourned."

SHRI SHYAMNANDAN MISHRA (Begusarai): This is completely unconvincing.